

On the 20th April the Pakistan Government appointed Mr. Mehdi Masud as their new Deputy High Commissioner in Calcutta. Mr. Hossain Ali, however, refused to surrender to him the building and premises of the erstwhile Pakistan Deputy High Commission in Calcutta. Thereupon, on the 23rd April, the Pakistan Government announced the closure of their Mission in Calcutta with effect from the 26th April, 1971, and asked the Indian Mission in Dacca to be closed on the same date. The explanation given by the Pakistan Government for this action was that the Government of India did not afford necessary facilities to the newly appointed Pakistan Deputy High Commissioner.

(b) The Pakistan Government has been reminded that it is their responsibility to ensure the safety of all the personnel of our Missions in Pakistan, including our erstwhile Mission in Dacca. They have also been reminded that international law and diplomatic practice enjoin on them the duty to provide facilities for the return of our staff, their personal belongings and official property and records.

Expenditure on Foreign Missions of India

1484. SHRI S. N. MISRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the details of Ambassadorial and other offices under his Ministry existing outside India as on the 31st March, 1971 ;

(b) the expenses incurred by such Ambassadorial and other offices individually in the last financial year ending on the 31st March, 1971 ;

(c) in how many of these offices Indian manufactured cars which have been provided by Government are being used by our offices attending those Embassies etc. ; and

(d) if all of them are not using the Indian manufactured cars, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (d) A Statement is placed on the Table of the House. [Placed in Library. See No. LT-343/71]

Sainik School in Himachal Pradesh

1485. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether a decision to start a Sainik School in Himachal Pradesh has been taken by the Central Government ; and

(b) if so, when and where the school will start functioning ?

THE MINISTER OF DEFENCE (SHRI JAGJWAN RAM) : (a) and (b) A Sainik School is started in a State only on receipt of a proposal to that effect from the State Government. Government of India have not received any proposal from the Himachal Pradesh Government to start a Sainik School.

Visit by Indian Oil Corporation's Delegation to U.A.R.

1486. SHRI T. S. LAKSHMANAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether an Indian delegation led by the Chairman of the Indian Oil Corporation visited U.A.R. last year ;

(b) if so, the reasons for the visit ; and

(c) the outcome thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) To discuss with the Egyptian General Petroleum Corporation the feasibility of importing El-Morgan crude oil from U.A.R. in India and other matters of mutual interest.

(c) The delegation reported that El-Morgan crude was of interest to the IOC.

The other matters of mutual interest discussed during this meeting were :-

(1) import of petroleum products from India by EGPC ;

(2) exchange of trainees in the field of refining, exploration and offshore drilling ;